

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA**

**UNSTARRED QUESTION NO.1845  
TO BE ANSWERED ON 07.03.2018**

**Allocation of Mine Blocks**

1845. PROF. SAUGATA ROY:

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received and considered a number of requests of certain States for allocation of separate mine blocks for the use of their power stations during the last three years;
- (b) if so, the details thereof; and
- (c) the details of mine blocks allocated to various States during the said period?

**ANSWER**

**MINISTER FOR RAILWAYS AND COAL  
(SHRI PIYUSH GOYAL)**

(a) to (c) : Requests have been received from time to time from various State Governments for allocation of coal blocks/mines. The allocation of coal blocks are made under the provisions of Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act) and the Rules made thereunder wherein there is a process prescribed for allotment of coal blocks as per which State Government companies can apply as and when applications are invited by Ministry of Coal through a Notice Inviting Application (NIA) for allocation of coal blocks. Applications, if any, are considered as per the norms specified. Similarly the allocation of 204 cancelled coal mines are made under the provisions of the Coal Mines (Special Provisions) Act, 2015 (CMSP Act) and the Rules made there under. Under the provisions of the said Act there is a process prescribed for allotment of coal mines as per which State Government companies can apply as and when applications are invited by Ministry of Coal/Nominated Authority through NIA for allocation of coal mines. Applications, if any, are considered as per the norms specified. The details of the coal/lignite blocks/mines which currently stand allotted under the provisions of MMDR Act and CMSP Act to various State Public Sector Undertakings during the last three years is given below :-

S. No.	Name of Coal/ Lignite Block	Allotee Company	End-use/ Sale of Coal
<b>Coal Blocks (MMDR Act)</b>			
1.	Kente Extension	Rajasthan Rajya Vidyut Utpadan Nigam Ltd.	Power
2.	Tentuloi	Odisha Thermal Power Corporation Ltd.	Power
3.	Kudanali-Luburi	(i) Jammu & Kashmir State Power Dev. Corp. Ltd. (ii) NTPC Ltd. ( <i>Joint-allocation</i> )	Power
4.	Chandrabila	Tamil Nadu Generation & Distribution Corporation Ltd.	Power
5.	Mahajanwadi	Maharashtra State Power Generation Co. Ltd.	Power
6.	Sarapal-Nuapara	Andhra Pradesh Power Generation Corp. Ltd.	Power
7.	Kalyanpur-Badalpara	Haryana Power Generation Corp. Ltd.	Power
8.	Pachwara-South	Neyveli Uttar Pradesh Power Limited	Power

9.	Brahmani	Orissa Minerals Development Company	Sale of Coal
10.	Kerwa	Kerwa Coal Limited (Joint Venture of Chhattisgarh Mineral Development Corpn. and M.P. State Mining Corporation Ltd.)	Sale of Coal
<b>Lignite Blocks (MMDR Act)</b>			
1	Panandhro Extension	Gujarat Mineral Development Corp. Ltd.	Power
2	Bharkandam	Gujarat Mineral Development Corp. Ltd.	Sale of Coal
3	Ghala	Gujarat Mineral Development Corp. Ltd.	Sale of Coal
<b>Coal mines (CMSP Act)</b>			
1	Badam	Bihar State Power Generation Co. Ltd.	Power
2	Gare Palma Sector III	Chhattisgarh State Power Generation Co. Ltd.	Power
3-4	Gidhmuri, Paturia		Power
5	Gare Palma Sector I	Gujarat State Electricity Corporation Limited	Power
6	Banhardih	Jharkhand Urja Utpadan Nigam Ltd	Power
7 to 12	Baranj I, Baranj II, Baranj III, Baranj IV, Manora Deep & Kiloni	Karnataka Power Corporation Ltd.	Power
13	Gare Palma Sector II	Maharashtra State Power Generation Co. Ltd.	Power
14-15	Manoharpur & Manoharpur Dipside	Odisha Coal & Power Limited	Power
16	Pachhwara Central	Punjab State Power Corp. Ltd.	Power
17	Parsa	Rajasthan Rajya Vidyut Utpadan Nigam Ltd	Power
18-19	Parsa East, Kanta Basan		Power
20	Tadicherla-I	Telangana State Power Generation Corporation Limited	Power
21	Rajbar D & E	Tenughat Vidyut Nigam Ltd	Power
22	Naini	The Singareni Collieries Company Limited	Power
23	Saharpur Jamarpani	UP Rajya Vidyut Utpadan Nigam Ltd	Power
24	Barjora	West Bengal Power Development Corporation Ltd.	Power
25	Barjora (North)		Power
26-27	Gangaramchak, Gangaramchak Bhadulia		Power
28	Kasta East		Power
29	Pachhwara North		Power
30-31	Tara East & West		Power
32	Patal East		Jharkhand State Mineral Development Corporation Limited
33	Baitarni West	Odisha Mining Corporation Limited	Sale of Coal
34	Madanpur South	The Andhra Pradesh Mineral Development Corporation Limited	Sale of Coal
35	Suliyari		Sale of Coal
36	Penagaddppa	The Singareni Collieries Company Limited	Sale of Coal
37	Gourangdih ABC	West Bengal Mineral Development & Trading Corporation Limited	Sale of Coal

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